

Acting Chief Justice
&
Companion Judges

request the honour of your esteemed
presence on the occasion of the
inauguration of the Arbitration Centre,
High Court of Kerala

17th August 2024
3.00 pm

Programme Schedule

17.08.2024 3.00 p.m.

Venue: High Court of Kerala

- Felicitations Address* : Shri Anil Xavier
Senior Advocate, High Court of Kerala
: Shri K.L. Varghese
Senior Advocate, High Court of Kerala
: Shri Yeshtwanth Shenoy
President, Kerala High Court Advocates' Association
: Shri Ajith T.S.
Chairman, Bar Council of Kerala
: Shri N. Manoj Kumar
State Attorney, Kerala & Executive Vice Chairman, Bar Council of India
: Smt. L. Beena
Chief Engineer, Public Works Department, Government of Kerala
: Shri A.R. L. Sundaresan
Additional Solicitor General of India
: Shri Hibi Eden
Member of Parliament, Ernakulam
- Chief Guest & Inauguration* : Shri P.A. Mohamed Riyas
Hon'ble Minister for Public Works and Tourism, Government of Kerala
(Launch of the dedicated website of the Arbitration Centre, High Court of Kerala)
- Special Address* : Hon'ble Mr. Justice Dinesh Kumar Singh
Judge, High Court of Kerala.
President, Board of Governors, Arbitration Centre, High Court of Kerala
- Presidential Address* : Hon'ble Mr. Justice P. B. Sureshkumar
Judge, High Court of Kerala
Executive Chairman, Arbitration Centre, High Court of Kerala
- Keynote Address* : Hon'ble Mr. Justice A. Muhamed Mustaque
Acting Chief Justice, High Court of Kerala
- Inauguration* : Shri Arjun Ram Meghwal
Hon'ble Minister of State, Ministry of Law & Justice (Independent Charge),
Government of India.
(Inauguration of the Arbitration Centre, High Court of Kerala)
- Vote of Thanks* : Smt. Jubiya A.
(District Judge)
Director, Arbitration Centre, High Court of Kerala

National Anthem

On the dais:

Hon'ble Mr. Justice C.S. Dias, Judge, High Court of Kerala

Hon'ble Mr. Justice T.R. Ravi, Judge, High Court of Kerala

Hon'ble Mr. Justice A. Badharudeen, Judge, High Court of Kerala

Hon'ble Mr. Justice S. Manu, Judge, High Court of Kerala

(Members, Board of Governors of the Arbitration Centre, High Court of Kerala)

Shri Pravash Prashun Pandey, Joint Secretary (eCourts, Justice-II and National Judicial

Academy), Government of India, Department of Justice, Ministry of Law and Justice, New Delhi.